

delayed mainly due to delays in land acquisition, shifting of utilities, non-availability of environmental, forest railway clearances as well as legal disputes including arbitration.

(c) Out of 230 projects completed by NHAI so far 172 (74.8 %) projects have been delayed. As regards cost overruns, the Engineering Procurement Construction (EPC) contracts provide for variation and payment of escalation including escalation on extended completion period, where extension of time is granted due to delays not attributable to the contractors.

(d) There is no specific observation of World Bank regarding tardy pace of development of highways in India. However, the World Bank in its report of November, 2008 observed based on analysis carried out for some ongoing and completed National Highways and State Highways projects that about 29 % of contracts were completed with 25 % time extension, about 15 % contracts were completed up to 50 % time extension and about 56 % were completed with time extension of more than 50 % of the original contract period.

Ground for revision of Toll Tax of NH-8

†3659. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the revised rates of toll tax for users of Gurgaon-Delhi Express Highways 8, has been declared for the financial year 2010-11;

(b) if so, the rate of toll to be collected now from each category of vehicles;

(c) whether the ground to revise these rates is fixed;

(d) if so, the details of grounds; and

(e) the basis of deciding these grounds?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH): (a) Yes, Sir.

(b) The rates of user fee to be collected from various categories of vehicles from 01.04.2010 up to 31.03.2011 are enclosed as Statement (See below).

(c) to (e) Yes, Sir. As per the concession agreement the user fee rates are to be revised every year with effect from 1st April based on Wholesale Price Index (WPI) published by Government of India.

†Original notice of the question was received in Hindi.

Statement

Rates of user fee to be collected from various categories of vehicles

Sl. No.	Category of Vehicle	Rate of fee per vehicle per trip (in Rupees)								
		For vehicles going to IGI Airport			For Vehicles crossing the Toll plaza at Border only			For vehicles crossing the Toll Plaza at km 42 only		
		Base rate	Revised	Discounted rates for local traffic	Base rate	Revised	Discounted rates for local traffic	Base rate	Revised	Discounted rates for local traffic
1	Truck, 2 axle	30	39	26	45	58	39	57	74	49
2	Bus, 2 axle	30	39	26	45	58	39	57	74	49
3	Mini bus	15	20	13	22	29	19	28	36	24
4	Lightcommercial vehicle	15	20	13	22	29	19	28	36	24
5	Car (Personal)	10	13	6	15	20	10	19	25	12
	Car (Commercial)	10	13	9	15	20	13	19	25	16
6	Multi axle vehicle	30	39	26	45	58	39	57	74	49